



The High Court of Kerala

83964

Kochi - 682 031
Dated- 27.09.2018

Proceedings

High Court establishment - filling up of vacancies in the category of Section Officer/Court Officer, High Court on temporary basis-orders issued.

- Read: 1. Writ Appeal No. 2166/2016 before this Honourable Court filed by Sri.B.Pradeep, Assistant Section Officer, High Court.
2. Rule 21 of the Kerala High Court Service Rules,2007.
3. G.O.(Ms) No.142/2018/Home dated 4.9.2018

Order No.A5-91535/2017 (1)

In the matter of promotion to the category of Section Officer/Court Officer, the Honourable then Chief Justice has ordered that in view of clause (vi) of the Criteria prescribed for promotion to selection categories, Sri.B.Pradeep, Assistant Section Officer be excluded from promotion to the category of Section Officer/ Court Officer until further orders.

As the earlier vacancies in the category of Section Officer/ Court Officer were filled upon temporary basis, the existing vacancies in the category of Section Officer/Court Officer, High Court are also filled up on temporary basis as follows:

Sri.Rakesh R., Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 is promoted as Section Officer/Court Officer, High Court in the cadre of Section Officer, in the scale of pay of Rs.36600-79200 on temporary basis under the rule read (2) above, in the additional post of Section Officer sanctioned as per the Government Order read (3) above. Sri.Rakesh R., will assume charge as Section Officer/ Court Officer, High Court, forthwith.

Sri.Shinoj T., Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 is promoted as Section Officer/Court Officer, High Court in the cadre of Section Officer, in the scale of pay of Rs.36600-79200 on temporary basis under the rule read (2) above, in the additional post of Section Officer sanctioned as per the Government Order read (3) above. Sri.Shinoj T., will assume charge as Section Officer/ Court Officer, High Court, forthwith.

Sri.Arun Mathew, Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 is promoted as Section Officer/Court Officer, High Court in the cadre of Section Officer, in the scale of pay of Rs.36600-79200 on temporary basis under the rule read (2) above, in the additional post of Section Officer sanctioned as per the Government Order read (3) above. Sri.Arun Mathew, will assume charge as Section Officer/ Court Officer, High Court, forthwith.

(By Order)

N. Anil Kumar
Registrar General

(p.t.o.)

To

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The persons concerned.
The Accountant General (A& E), Kerala, Thiruvananthapuram (4 copies)
The Sub Treasury Officer, Emakulam.
The Joint Registrars, High Court
The Deputy Registrars concerned, High Court
The Assistant Registrars concerned, High Court.
The Section Heads concerned.
The Confidential Assistants to the Registrars, High Court
The Confidential Assistant to the Additional Registrar (General Administration), High Court
The Finance Wing, High Court.
The G(Accounts-I, II & III) Sections, High Court
The I.T.Section, High Court (**For publishing in the High Court Website**)
The A1,A2, A3, A4 and A8 Seats, High Court
The Administrative Records Section, High Court
The File/Stock File.